

Nomination of cases by Hon'ble the Chief Justice on 04/03/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 9940/2016	Hon. Krishna Murari, J.	Court No. 3 on 04/03/2016
Hon....., J.			
2	Crl.M.A.(u/s 482 Cr.P.C.) - 6830/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 04/03/2016
Appropriate Court dealing with such matters			
3	Art. 227 – 1235/2016	Appropriate Court dealing with such matters	Writ C-I Section on 04/03/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
4	W. P. - 30493/1991	Hon. Sunita Agarwal, J.	Writ B Section on 04/03/2016
5	W. P. - 10252/2016	Hon. Sunita Agarwal, J.	Computer Fresh Section on 05/03/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
05/03/2016